

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : DYNASTYRAJ INFRASTRUCTURE PVT LTD V/S ROC

SECTION : 252(1) OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : ANAND BAJPAI, VIKASH AGRAWAL

COUNSEL FOR RESPONDENT : SHIVENDRA BAHADUR, KRISHNA AGARWAL

The matter was taken up today through Video Conferencing.

Heard Sh. Anand Bajpai alongwith Sh. Vikash Agarwal, learned counsels for the Appellant, Sh. Shivendra Bahadur, learned counsel for the ROC and Sh. Krishna Agarwal, learned Sr. Standing Counsel for the Income Tax Department.

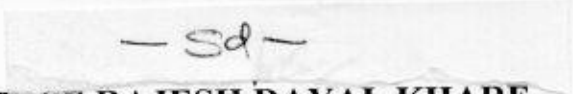
Record shows that the reply of the ROC is on record but no reply has been filed by the Income Tax Department till date.

Let the same be filed by the next date of listing.

Accordinlgy, put up in the week commencing 26th August, 2021 before the Regular Court/through Video Conferencing.

Dated : 22.07.2021

Typed by :
Shubham Kr. Singh
(P.S)


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)